

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.11.2020

NOTICE

Take notice that the following matters adjourned on 09.09.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 543 of 2020 Part Heard	Metro Cash & Carry India Pvt. Ltd. Vs. NWCC Supply Chain Solutions Pvt. Ltd. With	09.09.2020	03.12.2020
2.	Comp. App. (AT) (Ins) No. 545 of 2020 Part Heard	Metro Cash & Carry Pvt. Ltd. Vs. North West Carrying Company LLP	09.09.2020	03.12.2020

Copy to: -

1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-

Registrar